## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

## ORDER

In partial modification to this office Order No-1112/38522-549/F.1(3)/Gaz/2023 dated 17.05.2023, and by virtue of the powers conferred upon undersigned by Supplementary Rule 191, I as Head of the Department hereby nominate <u>Sh.Vidya Prakash</u>, District Judge Commercial Court-01 (Central), Tis Hazari Courts, Delhi as "Controlling Officer" in respect of the Judicial Officers and Staff of this establishment posted in Head Quarter (Central) of the District Court Complex, Tis Hazari in place of Sh. Sanjeev Kumar Aggarwal, an Officer of Delhi Higher Judicial Service, Delhi, <u>with immediate effect</u>, till further orders.

His specimen signatures be forwarded to PAO-VI and State Bank of India, Tis Hazari Courts, Delhi for their record and reference.

(SANJAY GARG-I) Principal District & Sessions Judge (HQs) Delhi

No. 35644-35674/F.1(3)/Gaz/2025

Dated \_\_\_\_\_ 2025

Sub:- Authorization of Controlling Officer. Copy forwarded for information & necessary action to :

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. Ld. Principal District & Sessions Judge, all court complexes, Delhi/New Delhi/Rouse Avenue.
- 3. Sh. Sanjeev Kumar Aggarwal, Principal Judge, Family Court, East, Karkardooma, Delhi.
- 4. The Officer Concerned.
- 5. Sh. Manoj Kumar ASJ-(FTSC)(POCSO)-02/Link Controlling Officer, Central, THC, Delhi.
- 6. The Administrative Civil Judge (Central), THC, Delhi.
- 7. The Drawing & Disbursing Officer (Central), THC, Delhi.
- 8. The Pay & Accounts Officer, No, VI, THC, Delhi.
- 9. The Branch Manager, State Bank of India, THC, Delhi.
- 10. The AO(J)/Branch In-Charge, Accounts Branch, Admin. Branch (I,II&III), Care Taking Branch (Central),THC, Delhi.
- 11. The Civil Nazir (Cash), Nazarat Branch (HQs), THC, Delhi.
- 12. The PS to the undersigned.
- 13. The Website Committee, THC, Delhi.
- 14. The R& I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs) Delhi